

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/31/(IB)/2017
NAME OF THE PETITIONER(S) : DOSHION WATER UMBRELLA (CUDDALORE) PVT LTD
NAME OF THE RESPONDENT(S) : IRP (NAGARJUNA OIL CORPORATION LTD)
UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	P. R. VANDANA for Annuelkshen	Counsel for Applicant	ddk
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ORDER

Counsel for the Applicant present. No representation on behalf of the IRP. The **Registry** is directed to issue notice to the IRP and Counsel for the Applicant is also directed to issue private notice to the IRP. Put up on **03.11.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)